

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00768/2018**

**Chandigarh, this the 14<sup>th</sup> day of March, 2019**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

1. Harsa Singh Gill Senior Divisional Accounts Officer (Retd.) son of Sh. Jagir Singh, aged about 67 years, resident of C-2168, Ranjit Avenue, Amritsar – 143001.
2. T.R. Maini, Selection Grade Divisional Accountant (Retired), aged 90 years, s/o Sh. Bhola Ram Maini, r/o Kothi No. 22-B, Rani Ka Bagh, Amritsar.
3. Pyara Lal Khanna DAO (Retired), aged 83 years, s/o Sh. Pindi Das, 328, Green Field Avenue Lane No. 1, Majithia Road, Near Mukti Dham Mandir, Amritsar.
4. Pritam Singh, DAO (Retired), aged 82 years, s/o Sh. Narain Singh 37 A, Green Avenue, Amritsar.
5. Surinder Kumar Kohli, DAO (Retired), aged 81 years, s/o Sh. Kirpa Ram, r/o Sunder Nagar, Kot Khalsa Gali No. 6 H. No. 360, Amritsar.
6. Subhash Chander Prabhakar, DAO (Retired), aged 78 years s/o Sh. Salig Ram Parbhakar, c/o Parbhakar Press, Chowk Passian, Amritsar.
7. Devinder Kaur, DAO (Retired), aged about 72 years wife of Sh. Kartar Singh, Flat No. 104, Sector 4, Ranjit Avenue, Amritsar.
8. Avtar Singh Arora, DAO (Retired), aged about 71 years, son of Sh. Jiwan Singh r/o House No. 206, Katra Dal Singh, Near Darbar Sahib, Amritsar.
9. Billa Ram Sehgal, DAO (Retired), aged 71 years, s/o late Sh. Amar Nath Sehgal, 3363, Gali Peeranwali, Mohalla Hargobindpura I/S Gali Hakeema, Amritsar.
10. Roshan Lal Sharma, DAO (Retired), aged 67 years, s/o Sh. H.L. Sharma, r/o F-20/245, Nehru colony, Majithia Road, Amritsar.

11. Sewa Singh, Senior Divisional Accounts Officer (Retired), aged 63 years, son of Shri Natha Singh, resident of House No. 26, New Golden Avenue, Near Panj Peer, G.T. Road, Amritsar (Punjab).

12. Karnail Singh Deol DAO (Retired), aged 60 years, s/o S. Malook Singh Deol 140/250, Shastri Nagar, Batala.

13. Suresh Kumar Sharma, Sr. DAO (Retired), aged 65 years s/o Sh. Laskari Ram, r/o H. No. 220 A Tilak Nagar, Amritsar.

All applicants are Group B employees

**....Applicants**

**(Present: Mr. Harjinder Singh, Advocate)**

**Versus**

1. Union of India through Secretary, Govt. of India, Public Grievances and Pensions, Department of Pension and Pensioners Welfare, Lok Nayak Bhawan, Khan Market, New Delhi – 110003.

2. Secretary to Govt. of India, Ministry of Health and Family welfare, Department of Health and Family Welfare, Nirman Bhawan, New Delhi – 110108.

3. Comptroller and Auditor General of India, Pocket – 9, Deen Dayal Upadhyaya Marg, New Delhi – 110124.

4. Additional Secretary-cum-Director General, Central Government Health Scheme (CGHS), Nirman Bhawan Maulana Azad Road, New Delhi – 110108.

5. Accountant General (A&E), Punjab, Sector 17, Chandigarh – 160017.

**..... Respondents**

**(Present: Mr. K.K. Thakur, Advocate for Respondents No. 1, 2 & 4)**

**Mr. Barjesh Mittal, Advocate for Respondents No. 3 and 5**

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

1. MA NO. 060/00084/2019 stands allowed. The written statement of Respondents No. 1 3 & 5, filed along therewith is taken on record.
2. MA No. 060/00486/2019, supported with an affidavit, has been filed seeking exemption of Respondent No. 4 from personal appearance.
3. Learned counsel for the applicants, who is in receipt of advance copy of the MA, very fairly submitted that as per the averments made in the affidavit supporting the MA, the prayer of the applicants has been accepted, therefore, this O.A. be disposed of as having been rendered infructuous.
4. Ordered accordingly. MA No. 060/0486/2019 also stands disposed of as such.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 14.03.2019**

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